

ITEM NO.104

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 81/2016

STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

BALDEO RAJ

RESPONDENT(S)

Date : 25-06-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. Rajeev Kumar Dubey, Adv. (Through VC)
Mr. Kamlendra Mishra, AOR

For Respondent(s) : Mr. S. K. Verma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the appellant seeking adjournment, list the
matter after four weeks.

(POOJA SHARMA)
COURT MASTER (SH)

(PREETI SAXENA)
COURT MASTER (NSH)